Revival of Dormant NAM

Written Answers

1406. SHRI SHIV PRATAP MISHRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what steps are being taken to reactivise NAM; and

(b) the details thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SO-LANKI): (.a) and (b) The Foreign Ministers of Non-alinged countries will be meeting in Acera, Ghana from 4—7 September 1991 to review the implementation of the Belgrade Declaration and to consider new initiatives by the Movement in the context of changes in the international situation. India will be participating in this Meeting and will make her due contribution to reactivation of the Non-aligned Movement.

Most Favoured Nations Status to China by U. S. A.

1407. SHRI MAHENDRA PRASAD: SHRI MURLIDHAR CHAN-DRAKANT BHANDARE: DR. RATNAKAR PANDEY:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the recent press reports that the U. S. A. has offered to accord the Most Favoured Nations Status to China, provided it terminated its exports Of ballistic missiles to Pakistan, Iran and Syria; and

(b) if so, what steps, if any, have been taken by Government to impress upon China to desist from supplying the missiles to Pakistan and others, in the light of the US offer, and with what results?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SO-LANKI): (a) The US President has decided to renew Most Favoured Nation Status for China, unconditionally for one year. (b) Government have in discussion with the Chinese Government, emphasis that the supply of sophisticated arm and missiles to Pakistan beyond it legitimate defence needs poses a threa to India's security and is not conductivi to the maintenance of peace and stability in South Asia. Government have addi tionally stressed in these discussions th< need for avoidance of actions that do no build mutual confidence and understand ing between India and China.

The Chinese Government have statec that China takes a "very prudent attitude' with regard to arms sales. The Chinese authorities have confirmed the supply of "short range tactical missiles" to Pakistan stating that in their view this does not constitute a threat to a thire country.

Augmentation of DTC Fleet

1408. SHRI MAHENDRA PRASAD: SHRI MURLIDHAR CHAN DRAKANT BHANDARE: DR. RATNAKAR PANDEY:

Wil! the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that most of the DTC buses are ill-maintained; and

(b) if so, what steps are contemplated to augment the fleet and to improve the condition of the buses during 1991-92?

THE MINISTER OF STATE (INDE-PENDENT CHARGE) OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) and (b) No, Sir. However, overaged fleet to the extent of 40 per cent is affecting normal efficiency and presentability of DTC- buses on line.

There is a provision of Rs. 43.25 crores for the year 1991-92 for acquisition of buses on 'Replacement account'.

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With a view to improve DTC services, following step-, are being taken by DTC :—

- 1. Maintenance of DTC vehicles as per the recommendations of Chassis Manufacturers.
- 2. Replacement of old buses by new boses.
- 3. Preventive maintenance schedules are being revised, keeping in view the technological improvement in vehicle dssign te achieve better vehicle productivity.
- 4. A few smoke meters are being added to strengthen the pollution control measures already taken by DTC.
- 5. The training programme for technical staff is being intensified to acquaint them with technological improvement in vehicle design ard their proper upkeep and maintenance in the Depots.

Entry for Indians in Kuwait

1409. SHRi MENTAY PADMANA-BHAM: Will the Minister of EXTERNAL A<u>FFAIRS</u> be pleased to state:

(a) whether it is a fact that no head way has been made by Government in obtaining entry for the Indians to work in Kuwait after the Gulf War;

(b) if so, what are the reasons for this failure;

(c) number of Indians who are in Kowiti; presentiy: and

(d) what efforts are being made to find way to obtain entry-permits and work permits for Indians in Kuwait; and the det; i - rhereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SO-LANKI): (a) No, Sir.

(b) and (c) Does not arise. Accord ing to information available approxima tely 25 000 Indian nationals have re turned to Kuwait. Taking into account about 10,000 of Indian nationals who chose to remain in Kuwait during the Gulf crisis, the present number would be around 35,000.

(d) Close contact with Kuwait Government is being maintained at different levels to facilitate the return of Indian nationals to Kuwait.

Deshi Administration Subordinate Services

1410. SHRI GHUFRAN AZAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the officials of Delhi Administration Subordinate Services cadre who joined the Services between the years 1977 and 1980 in the pay scale of Is. 425—700 have been promoted whereas Food Inspector of Department of Prevention of Food Adulteration, Delhi Admini-staration who joined in the year 1977 have not been promoted;

(b) if so, whether after another few promotions, the above DASS cadre employees have the scope to reach the Delhi/ /Andaman Nicobar Services Cadre level and IAS level and have the chances to become the officers of Food Inspectors as Administrative Officers/Joint Director/ Director in the Department of PFA, Delhi although being their juniors;

(c) the action proposed by Government to create promotion avenues for Food Inspectors of Department of Prevention of Food Adulteration, Delhi Administration, parallel to the promotion avenues of DASS cadre employees; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THH MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) The Delhi Administration has reported that officials of Delhi Administration Subordinate Services (DASS) cadre who joined service upto 15-2-1980 in the then pay scale of Rs. 425— 700 (revised to Rs,